

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:209
ANSWERED ON:08.08.2012
DR. HARISINGH GOUR CENTRAL UNIVERSITY
Singh Shri Bhupendra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms adopted to allocate funds to Central Universities in the country;
- (b) the details of the funds released to Dr. Harisingh Gour Central University, Sagar during the last three years and the current year;
- (c) the details of funds unspent by the said university during each of last three years, year-wise;
- (d) the details of the complaints received by the Government/University Grants Commission (UGC) regarding violation of norms and other irregularities in the above University during the last three years, year-wise;
- (e) whether any report was furnished to the Government/UGC by the above University on these complaints; and
- (f) if so, the details thereof and the action taken against erring persons?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) : During the XI Plan, University Grant Commission (UGC) constituted Visiting Committees to evaluate proposals of Universities for financial support during a plan period. The recommendations of the Visiting Committee were discussed by a Moderation Committee along with the Vice-Chancellor of the University concerned & the convener of the Visiting Committee and final allocation for a plan period was determined.

(b) & (c): The details of funds released to Dr. Harisingh Gour University by UGC and funds unspent by the said University during the last three years, year-wise is as under :

(Rs. in Lakhs)

Year	Head	Funds	Unspent
	released		Balance
2009-10	Non-Plan	5501.99	603.83
	Plan	1000.00	209.99
2010-11	Non-Plan	6521.88	400.00
	Plan	1500.00	269.72
2011-12	Non-Plan	7366.84	914.54
	Plan	6946.96	3531.27
2012-13	Non-Plan	1741.31	-
(till now)	Plan	1575.00	-

(d): The Central Universities are autonomous bodies established under the Act of Parliament and governed by their respective Acts, Statutes and Ordinances made thereunder. Complaints against the University are forwarded to the concerned university for necessary action at their end. During the years 2009, 2010 & 2011 the number of complaints forwarded to the Harisingh Gour University by the Government were 08, 07 & 19 respectively. During 2012, 46 complaints have been forwarded by the Ministry to the University for appropriate action. During 2011, 5 complaints were forwarded by the UGC to the University.

(e) & (f): Yes, Sir. The University has informed that necessary action has been taken wherever required e.g. Executive Council meetings are now being held regularly and the proceedings are being recorded; pension issue of retired employees have been settled in consultation with UGC and MHRD. Majority of the complaints inter-alia pertaining to removal of Deputy Registrar; non-compliance of roster of recruitment; irregularities in the interview; removal of contract teachers etc. have been found baseless by the University.